F. No. J-11017/21/2018-Judicial (Part-1) Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

> Shastri Bhawan, New Delhi, Dated 18th January, 2021

ORDER

The President is pleased to engage Shri Ajinkya Anant Badar, Advocate as Senior Panel Counsel Group-I for conducting Central Government litigations (except cases of Railways & Taxation) before the High Court of Bombay, Principal Bench at Mumbai, as shown in the table below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

High Court of Bombay (PB) at Mumbai SENIOR PANEL COUNSEL GROUP- I

Name of Advocates	Contact details	Enrollment No.
Ajinkya Anant Badar	Flat No. 44, 4 th Floor, Jolly Maker-3, G. D. Somani Road, Chamundeshwari Nagar, Cuffe Parade, Mumbai-400005 Mob: 9158698877 Email: ajinkya.ashher@gmail.com	MAH/2198/2015

- The terms & conditions of the engagement of aforesaid advocate will be governed by this Department's OM No. 23(2)/2001-Judl. dated 14.05.2001 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through various OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' & in the link 'Circulars pertaining to litigation.'
- 3. Hindi version of this order will follow.

Additional Secretary

Copy for information to:-

- 1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/ PS to all JS&LA in the Main Sectt.
- 2. Shri Anil C. Singh, Additional Solicitor General of India, Bombay High Court, IInd Floor, Building No. 35, Ambalal Doshi Marg, Opposite-Hamam House, Fort, Mumbai-400023
- 3. Asst. SGIs for the High Court of Bombay Benches at Nagpur, Aurangabad and Goa.
- 4. The Registrar, Bombay High Court, at Mumbai.
- 5. The Incharge, Branch Secretariat at Mumbai.
- 6. The Sr. Panel Counsel Group I, as above.
- 7. To upload one copy of this order on website of this Department i. e. www.legalaffairs.gov.in under the tab 'Judicial Section' inside the link 'List of empanelled counsel' for information of all concerned.
- 8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 9. Guard File/Judicial Section with 5 spare copies.

K. Gaurra Section Officer (Judicial) Tel. 011-23384945

Email: judicial-dla@nic.in